

(i) The Export of Frozen Frog legs (Quality Control and Inspection) Amendment Rules, 1983, published in Notification No. S.O. 92 in Gazette of India dated the 14th January, 1984.

(ii) S.O. 427 published in Gazette of India dated the 18th February, 1984 containing corrigendum to Notification No. S.O. 3915 dated the 15th October, 1983.

[Placed in Library. See No. LT-7863/84]

Life Insurance Corporation of India (Daily Allowance and incidentals) Rules, 1983 and Notification under Finance Act, 1979

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI) : I beg to lay on the Table—

(1) A copy of the Life Insurance Corporation of India (Daily Allowance and Incidentals) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 17 in Gazette of India dated the 14th January, 1984 under sub-section (3) of section 43 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-7864/84].

(2) A copy of Notification No. G.S.R. 88 (E) (Hindi and English versions) published in Gazette of India dated the 1st March, 1984 together with an explanatory memorandum regarding exemption to the delegates in respect of their international journey to any place outside India at the close of the Third International Conference of Appellate Judges and Commonwealth Chief Justices being held in New Delhi from the 5th March to 10th March, 1984, from the payment of foreign travel tax, under section 41

of the Finance Act, 1979. [Placed in Library. See No. LT-7865/84].

Audit Report and Accounts of Marine Products Export Development Authority Cochin for 1982-83.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : Sir, on behalf of Shri P.A. Sangma;

I beg to lay on the Table a copy of the Audit Report (Hindi and English versions) on the Accounts of the Marine Products Export Development Authority, Cochin, for the year 1982-83 under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972. [Placed in Library, See N. LT-7866/84].

12.12 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1983-84

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) ; Sir, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (General) for 1983-84.

DEMANDS FOR EXCESS GRANTS (GENERAL), 1981-82

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of Budget (General) for 1981-82.